

7
Central Administrative Tribunal
Principal Bench: New Delhi

OA No.2034/92

New Delhi, this the 26th day of August, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri K.Muthukumar, Member (A)

Mrs. R. Shah,
W/o Shri A.D. Shah,
C/o Shri R.K. Mehta & Co., Advocate,
Chamber No. 464-465, Civil Side,
Tis Hazari Courts,
New Delhi.
(By Advocate: None)

....Applicant

Versus

Union of India through

Secretary,
Ministry of Railways,
New Delhi.

The General Manager,
Northern Railway, Baroda House,
New Delhi.

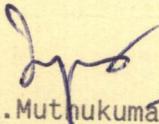
The Senior Divisional Medical Officer (A&C),
Northern Railway Central Hospital,
Basant Lane, Connaught Place,
New Delhi.

....Respondents

(By Advocate: None)

O R D E R (ORAL)
[Dr. Jose P. Verghese, Vice-Chairman (J)]

None appears for the parties even on the
second call. This being 1992 matter, is dismissed for
default and non-prosecution.


(K. Muthukumar)
Member (A)


(Dr. Jose P. Verghese)
Vice-Chairman (J)

naresh